

List of total no. of cases randomly allocated during the month of May-2024

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (No. of cases randomly allocated)
1	TIS HAZARI COURT	CENTRAL	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS DJ	0
					CS (COMM)	9
					Counter Claim	1
					OMP (I) Comm	4
					Misc. DJ	4
					Execution (Comm)	4
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	12
					OMP (I) (COMM)	9
					OMP (COMM)	1
					M/DJ	0
					EXECUTION	6
					M.EXECUTION	0
3	TIS HAZARI COURT	CENTRAL	MS. ILLA RAWAT	786	CS DJ	0
					CS (COMM)	5
					OMP (I) Comm	11
					Misc. DJ	1
					Execution (Comm)	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS(COMM)	16
					EX (COMM)	2
					OMPI (COMM)	7
					RP (CIVIL)	1
					CONTEPMT	1

5	TIS HAZARI COURT	CENTRAL	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS(COMM)	16
					EX (COMM)	3
					OMPI (COMM)	13
					OMPI (COMM)	2
					MISC DJ	1
6	TIS HAZARI COURT	CENTRAL	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT.	20
7	TIS HAZARI COURT	CENTRAL	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM)	15
					OMP(I) COMM +OMP(COMM)	9
					EXECUTION	1
					MISC DJ +CONTEMPT	4
8	TIS HAZARI COURT	CENTRAL	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	Central	CS(COMM)	5
					OMP (COMM)	3
					MISC. DJ	4
					OMP (I) (COMM)	9
9	TIS HAZARI COURT	CENTRAL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	E-FILLED	29
					TRANSFER RECEIVED	NIL
					Execution	0
					Misc DJ	0
					OMP (I)(COMM)	0
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS (COMM)	0
11	TIS HAZARI COURT		SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT	Central	Total cases were e-filed in the month of May 2024	28
12	TIS HAZARI COURT		SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	7

					OMP(I)COMM	7
					ARB(A)COMM	1
					EXECUTION	7
13	TIS HAZARI COURT		SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	Central	CS(COMM)	15
					Arbitration Cases (OMP(I)Comm) & OMP (COMM)	9
					EXECUTION(Comm)	3
TOTAL						230
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	CS	1
					Contempt Petition	1
					Execution	3
					Contempt Petition	0
					Misc	0
15			MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	21
					OMP COMM	3
					EXECUTION COMM	8
					MISC DJ	1
16		WEST	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	Recovery	16
					Execution (Comm)	6
					Misc DJ	0
					Counter Claim	1
					Arbitration Case/ OMP(I)Comm/ Misc. Comm	4
17			SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS (COMM)	12
					Execution (comm)	7
					OMP (COMM)	0

					OMP (I) (COMM)	4
					OMP (T) (COMM)	0
					MISC. DJ	0
18			SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	OMP (I) (COMM.)	5
					CS (COMM.)	17
					EX (COMM)	1
					Misc- DJ	1
					OMP (Comm)	1
19			SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	West	CS(COMM)	27
					OMP(I)(COMM)	5
					EXECUTION	6
					COUNTER CLAIM	0
					MISC DJ/ CIV DJ	1
					ARB A (COMM)	0
					OMP (COMM)	0
TOTAL						152
20	PATIALA HOUSE COURT	NEW DELHI	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	4	CS(COMM)	25
					ARBITRATION U/S 9	14
					ARBITRATRATION U/S 34	5
					MISC. DJ/COUNTER CLAIM	6
					EXECUTION(COMM)	8
21			SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	24	CS (COMM)	32
					EX(COMM)	8
					OMP (COMM)	9
					OMP (I) (COMM)	20

					ARB. A	1
					MISC. DJ	3
22			SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		OBJECTION U/S 34 ARBITRATION CONCILIATION ACT	10
					SUIT FOR RECOVERY	22
					SUIT FOR TRADEMARK	4
					EXECUTION PETITION	7
					PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	13
TOTAL						187
23	SAKET COURT	SOUTH	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	17
				614	EX. COMM.	3
				614	OMP-COMM	1
				614	OMP (I) COMM.	33
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	7
				503	EX. COMM.	6
				503	OMP (I) COMM.	34
25			SH. SANDEEP YADAV	614	CS (COMM)	6
				614	EX. COMM.	1
				614	OMP-COMM	1
				614	OMP (I) COMM.	33
26			SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	503	CS (COMM)	14
					OMP (I) COMM.	39
27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	8
					EX. COMM.	1
					OMP (I) COMM.	35
TOTAL						239

28	Saket COURT	SOUTH-EAST	SH. LAL SINGH, DISTRICT JUDGE	502	COMMERCIAL	12
29			MS. NEELAM SINGH, DISSTRIC JUDGE	613	COMMERCIAL	35
30			SH. AJAY KUMAR JAIN		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31			MS. ANU GROVER BALIGA		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	16
32			SH. BHUPESH KUMAR		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	19
33			MS NIRJA BHATIA			
34			SH. RAJESH KUMAR SINGH		Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	27

35			SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)		OMP (COM) -3, CS (COMM)-06 ,EX-03	15
TOTAL						124
36	KARKARDOOMA	EAST	SH. ARVIND KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-02	12	CS(COMM-74)	14
				12	OMP(COMM)-73	1
				12	OMP (COMM)-78	0
37	KARKARDOOMA	EAST	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02		CS(COMM-74)	18
					OMP(COMM-73)	4
					OMP (COMM)-78	0
TOTAL						37
38	KARKARDOOMA	North-East	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	10
					OMP (I) (COMM)	0
					OMP (COMM)	0
					MISC. DJ	2
					EXECUTION PETITION	3
Total						15
39	KARKARDOOMA	SHAHDARA	SH. BRIJESH KUMAR GARG	57	CS(Comm)	20
					EXECUTION	4
					MISC.DJ CASE	2
					OMP(E)COMM	0
					RESTORED	1
40			MS. KIRAN BANSAL	56	CS(Comm)	18
				56	EX COMM	3

				56	omp comm	1
				56	OMP COMM	1
41			SH. SURENDER S. RATHI		CS(Comm)	15
					OMP(COMM)	0
					MISC.DJ CASE	0
					OMP (I) Comm	0
					Execution	9
42			Sh. Pawan Kumar Matto DJ (COMM-04)		CS(COMM)	9
					Ex	2
					RBT/RESTORED	1
Total						86
43	Rohini Court	North-West	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	758	CS(COMM)	42
					OMP	20
					MISC DJ	6
					EX	3
44			SH.VINOD YADAV	759	CS(COMM)	43
					OMP	29
					MISC DJ	14
					EX	8
Total						165
45	Rohini Court	North	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	760	CS(COMM.)	87
					OMP (I) COMM	2
					OMP (COMM)	4
					EXECUTION	12
					Misc. Application DJ	4

Total					109
46	DWARKA COURTS	SOUTH WEST	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	CS (COMM)	17
				OMP (COM)	1
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
47	DWARKA COURTS		SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	CS (COMM)	11
				OMP (COM)	1
				ARB (COM)	0
				OMP (I) (COMM.)	1
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
48	DWARKA COURTS		SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	15
				OMP (COM)	0
				ARB (COM)	0
				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
				OMP (E) (COMM)	0
49			SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	CS (COMM)	8
				OMP (COM)	0
				ARB (COM)	1

				OMP (I) (COMM.)	0
				OMP (T) (COMM)	0
				OMP (MISC) COMM	0
TOTAL					55
GRAND TOTAL					1344